

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 315
104/252/ND/2020

IN THE MATTER OF:

M/s. Income Tax Officer Ward, 19(4) New Delhi

.....APPLICANT/PETITIONER

Vs

ROC & Ors. (M/s Picturesque Promoters Pvt. Ltd.)

.....RESPONDENT

SECTION

U/s 252

Order delivered on 06.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

None appears for the Appellant. In the interest of justice, the matter is adjourned to **22.07.2024**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)